

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 126  
IA/148(AHM)2021  
IA/184(AHM)2021  
in  
CP(IB) 537 of 2018

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Shivom Packaging Pvt Ltd

.....Applicant

V/s

Gupta Dyeing & Printing Mills Pvt Ltd

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Vishal Raval, Advocate

For the Respondent

: Ms. Hirva Dave, Advocate and Mr. G Amiruth  
Purusottam, Advocate

**ORDER**

IA No. 148 of 2021 is filed by the Liquidator.

We direct the Respondent to file reply within two weeks by serving advance copy to the Liquidator.

IA No. 184 of 2021 is filed by the Regional Director, ESIC.

The pleadings are complete

The matter stands adjourned for hearing on 18.10.2021.



**(CHOCKALINGAM THIRUNAVUKKARASU)**  
**MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**